

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. MA 3669/2019 In CP 153/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Dnyaneshwar Shankar Malvankar & Ors.
V/s
Akshay Developers (Sion) Pvt Ltd. & Ors.

Section: - 241-242, 59 of Companies Act, 2013

ORDER

MA.No.3669/2019 In CP 153/2017: -

Present: -

Adv. Ajay Kumar ... Petitioner.
Adv. Dhruv Dandekar i/b Desai & Diwanji ... Respondent No.2 through VC.
Adv. Mr. Chirag Modi a/w Mr. Ryan Dsouza and Ms. Falguni Thakkar
..... Respondent No.4 through VC.

List this matter on **07.10.2024 at 12:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)